

(To be published in the Delhi Gazette (extra-ordinary) Part-IV dated 06/02/2019)

**LEGISLATIVE ASSEMBLY SECRETARIAT  
NATIONAL CAPITAL TERRITORY OF DELHI**

Old Secretariat, Delhi 110054

Dated: 06/02/2019

**NOTIFICATION**

No.F.23(29)Summon/S-VIII/2019/LAS-VI/Leg./ 789 The following order of the Hon'ble Lieutenant Governor, Delhi, dated 05/02/2019 is hereby published for general information:

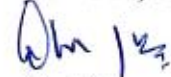
**“ORDER**

In exercise of the power conferred upon me by Section 6(1) of The Government of National Capital Territory of Delhi Act, 1991 (Central Act no.1 of 1992), I, hereby summon the Eighth Session of the Sixth Legislative Assembly of the National Capital Territory of Delhi to meet at Assembly Hall, Old Secretariat, Delhi-110054 on Friday, the 22<sup>nd</sup> of February, 2019.

Sd/-

**Anil Baijal**

**Lieutenant Governor, Delhi”**



**(C. Velmurugan)  
Secretary**

No.F.23(29)Summon/S-VIII/2019/LAS-VI/Leg./ 792 - 802

Dated: 06/02/2019

Copy for information: -

1. All Members of Legislative Assembly of NCT of Delhi.
2. All Members of Parliament from Delhi.
3. The Secretary General, Rajya Sabha/Lok Sabha Secretariat, New Delhi.
4. The Secretaries of all States/Union Territories Legislatures of India.
5. The Secretary to the Govt. of India, Ministry of Home Affairs/ Ministry of Parliamentary Affairs, New Delhi.
6. The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi.
7. The Chief Secretary to the Government of Delhi.
8. The Principal Secretary to the Lt. Governor, NCT of Delhi.
9. OSD to the Chief Minister, Delhi/Secretaries to all Minister of Delhi.
10. All Administrative Secretaries to the Government of Delhi.
11. All Heads of Departments, Government of NCT of Delhi.



06-02-19

**(Sunil Dutt Sharma)**

**Deputy Secretary (Legislation)**

Tele/Fax : 011 23890468, 23890371

Email id : assemblydelhi@gmail.com

(दिल्ली राजपत्र (असाधारण) भाग-4 में दिनांक 06 फरवरी, 2019 को प्रकाशनार्थ)

**विधान सभा सचिवालय**  
**राष्ट्रीय राजधानी राज्यक्षेत्र दिल्ली**

पुराना सचिवालय, दिल्ली-110054  
दिनांक: 06 फरवरी, 2019

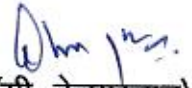
**अधिसूचना**

फा.सं. 23(29)/समन/एस-VIII/2019/वि.स.स.-6/विधायी/ 789 दिनांक 05 फरवरी, 2019 को माननीय उपराज्यपाल द्वारा जारी निम्नलिखित आदेश जनसाधारण की जानकारी के लिए प्रकाशित किया जाता है :-

**“आदेश**


दिल्ली राष्ट्रीय राजधानी राज्य क्षेत्र शासन अधिनियम, 1991 (सन् 1992 का केन्द्रीय अधिनियम संख्या-1) की धारा-6 (1) के द्वारा प्रदत्त शक्ति का प्रयोग करते हुए, मैं, राष्ट्रीय राजधानी की छठी विधान सभा का आठवाँ सत्र शुक्रवार, दिनांक 22 फरवरी, 2019 को असेम्बली हॉल, पुराना सचिवालय, दिल्ली-110054 में आहूत करता हूँ।

ह0/-  
(अनिल बैजल)  
उपराज्यपाल, दिल्ली”

  
(सी. वेलमुरुगन)  
सचिव

फा.सं. 23(29)/समन/एस-VIII/2019/वि.स.स.-6/विधायी/ 792-802 दिनांक: 06 फरवरी, 2019  
प्रतिलिपि सूचनार्थ प्रेषित:-

1. समस्त सदस्य, दिल्ली विधान सभा।
2. दिल्ली के समस्त सांसद।
3. महासचिव, लोकसभा/राज्यसभा सचिवालय, संसद भवन, नई दिल्ली।
4. सचिव, समस्त राज्य विधान मंडल/संघ राज्य क्षेत्रों के विधान मंडल।
5. सचिव, भारत सरकार, गृह मंत्रालय/संसदीय कार्य मंत्रालय, नई दिल्ली।
6. सचिव, निर्वाचन आयोग, निर्वाचन सदन, अशोक रोड, नई दिल्ली।
7. मुख्य सचिव, दिल्ली।
8. उप-राज्यपाल के प्रधान सचिव, दिल्ली।
9. मुख्य मंत्री के ओ.एस.डी./सभी मंत्रियों के सचिव, दिल्ली सरकार, दिल्ली।
10. समस्त प्रशासनिक सचिव, रा.रा.क्षेत्र, दिल्ली सरकार, दिल्ली।
11. समस्त विभागाध्यक्ष, रा.रा.राज्य क्षेत्र, दिल्ली सरकार, दिल्ली।

  
06-02-19  
(सुनील दत्त शर्मा )  
उपसचिव (विधायी)